

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 10.

IA(I.B.C)/4175(MB)2023 IA(I.B.C)/4075(MB)2023  
IA(I.B.C)/5361(MB)2023 IN C.P. (IB)/155(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Piramal Capital & Housing Finance limited**

**Vs**

**Sumer Radius Realty Private Limited**

**For FC** : Adv. Ryan D'souza a/w Adv. Zaid Mansuri i/b DSK legal

**For CD** : Arpit Solanki

**For Applicant** : Adv. Nasrin Shaikh a/w Adv. Kushal Boolchandani  
i/b IndusLaw Applicant- I.A. in No. 4175/2023

**IBC under Sec. 7**

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**ORDER**

1. This is a transferred matter from Bench V to this Bench.
2. Counsel for the FC has tendered the copy of the transferred Application No. 60/2023 dated 01.03.2024 passed by the Hon'ble President transferring this matter from Bench III to Bench V. Hence, file be transmitted back to Bench V for further action. It is submitted that the matter has been listed before Bench V on **30.04.2024**. Parties are directed to appear before Bench V for further action/directions.

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//